ÐITEM NO.MM-I

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

I.A.No...../2010 in WRIT PETITION (CIVIL) NO(s). 266 OF 2009

RAVI KANT & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

Date: 19/03/2010 This Petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE DEEPAK VERMA HON'BLE MR. JUSTICE C.K. PRASAD

For Petitioner(s) Mr.Prakash Kumar Singh, Adv. (N.P.)

For Respondent(s) Mr. Shail Kr. Dwivedi, Adv. Ms. Vandana Mishra, Adv. Mr. G.V. Rao, Adv.

UPON hearing counsel the Court made the following O R D E R $\,$

List on 22.3.2010 along with W.P.(C) No.91/2010.

(R.K. Dhawan)(Veera Verma)Court MasterCourt Master

(Mentioning slip is enclosed)